

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

77(ND)/2015

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.02.2020.**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala V/s. M/s. Peacock
Tours Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

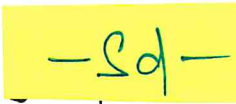
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For the Petitioner:	Mr. Raghav Mittal, Advocate
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For the Respondent:	Ms. Tushita Ghosh and Ms. Bhavya Bharti, Advocates
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ORDER

The matter was listed for final arguments. List this matter before the Regular Bench for arguments on 13th March 2020.


**(Ina Malhotra)
Member (J)**